

11.2.2015
No sitting of D.B.
written 12.3.2015.
1300

12.3.2015

CCP No. 332/00060/2014
O.A. No. 486/2012

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

In support of call given by Bar Council of U.P. due to brutal murder of an advocate in 9th ADJ/Allahabad, the lawyers of CAT Bar Association has resolved to abstain from judicial work for today. List on 19.3.2015

S. Ch

Member (A)

U.P. Bar

Member (J)

HLS/-

19.3.2015 ✓

CCP No. 332/00060/2014
O.A. No. 486/2012

Hon'ble Sri Navneet Kumar, M(J)
Hon'ble Ms. Jayati Chandra, M(A)

App: Sri Dharmendra Awasthi

Res: None

Learned counsel for applicant fairly submitted at bar that applicant is not interested to press the contempt petition. Accordingly, the CCP is dismissed.

S. Ch

Member (A)

U.P. Bar

Member (J)

HLS/-

~~objection~~
Date 19.3.15
for 20.3.15
20.3.15